

NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH: GUWAHATI

**Diary No. 420 of 2017**

Under Section: 230/232 of the Companies Act, 2013

In the matter of:

Kamalkunj Vyapaar

... Petitioner

-versus-

S.S.Trade Link (P) Ltd.

... Respondent

**Order delivered on : 16.10.2017**

**Coram:**

**PRESENT**

**HON'BLE MR.JUSTICE P.K.SAIKIA , MEMBER (JUDICIAL)**

For the Petitioner: None appears

For the Respondent: None Appears

**ORDER**

None appears for the parties today.

List this matter again on 24.10.2017.



Member (Judicial)  
National Company Law Tribunal  
Guwahati Bench: Guwahati.

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